

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:10.03.2011
REPRESENTATIONS OF TRADE UNIONS
Karunakaran Shri P.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has received any representation from various trade unions of village and khadi industries including cottage industries;
- (b) if so, the main demands made by them;
- (c) whether the Government has made any consultations with these unions to sort out the issues;
- (d) if so, whether the Government has taken any decision in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES(SHRI VIRBHADRA SINGH)

(a) to (e) Government in the Ministry of Ministry of Micro, Small and Medium Enterprises (MSME) has been making efforts in promoting and developing khadi and village industries for providing employment opportunities in rural areas through Khadi and Village Industries Commission (KVIC), a statutory body established under KVIC Act, 1956. KVIC carries out dialogue with various stakeholders in the sector including Trade Unions and their views are given due importance in improving functioning of the organization. The Ministry of MSME, as an administrative Ministry also occasionally receives representations and references from individuals as well as organizations including Trade Unions on various issues concerning the sector and responds to them in consultation with KVIC and other agencies, if required.

The main demands/concerns voiced in these representations relate to improvement in functioning of khadi institutions including State Khadi and Village Industries Boards, welfare of artisans, etc. Besides KVIC's dialogue with the trade unions and other stakeholders for improvement in the sector, Ministry of MSME has constituted a core-group headed by Hon'ble Minister, MSME for consulting various stakeholders of the sector in the decision making/policy formulation in the Ministry.